## COURT-II

## IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

## **APPEAL NO. 180 OF 2015**

Dated: 10<sup>th</sup> October, 2017

Present: Hon'ble Mr. I. J. Kapoor, Technical Member

Hon'ble Mr. Justice N.K. Patil, Judicial Member

In the matter of:

M/s Shreenath Mhaskoba Sakhar Karkhana Ltd. .... Appellant(s)

Vs.

Central Electricity Regulatory Commission & Ors. .... Respondent(s)

Counsel for the Appellant (s) : Mr. Ganesh Umapathy

Mr. Aditya Singh

Counsel for the Respondent(s) : Mr. Arjun Krishanan

Mr. Ankur Singh for R-2

<u>ORDER</u>

Pleadings are said to be completed.

List the matter for hearing on <u>06.12.2017</u>.

(Justice N.K. Patil) Judicial Member (I. J. Kapoor) Technical Member

mk/vt